

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1576
ANSWERED ON:27.11.2009
FOREST CLEARANCE OF POWER PROJECTS
Scindia Smt. Yashodhara Raje

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation Limited (NTPC) has obtained forest clearance for all its hydro, thermal and gas based power projects in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (c): As a practice adopted in NTPC, forest land is avoided for acquisition as far as possible. In case, it is essential to acquire forest land, forest clearance is obtained from State Forest Department and Ministry of Environment & Forests, Government of India.

The details of forest clearance obtained from MoEF for NTPC projects under construction/New Projects in advanced stage is as given below:

Sl. Project Type Status of forest clearance from MoEF
No.

In-Principle Final

1. Sipat STPP, Stage-II Coal March` 04 June` 04
2. North Karanpura STPP Coal June` 09 Awaited
3. Loharinag Pala HEPP Hydro June` 05 Aug` 05
4. Tapovan Vishnugad HEPP Hydro June`05 March` 06
5. Lata Tapovan Hydro Oct` 06 June` 07
6. Rammam-III Hydro Dec` 07 Jun` 08